

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

WEDNESDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO.9958 OF 2020

PETITIONERS:

1. RIMMY JOY, W/O. ANTONY JOY,  
AGED 30 YEARS, THEKKEPALAKKAL HOUSE,  
BEACH ROAD, COCHIN-2
2. JANCY RAJAN, D/O. T.G. CLAMANT  
AGED 48 YEARS, THEKKEPALAKKAL HOUSE,  
BEACH ROAD, COCHIN-2

BY ADVOCATE BIJU ABRAHAM

RESPONDENTS:

1. CORPORATION OF COCHIN, REPRESENTED BY ITS SECRETARY,  
CORPORATION OFFICE, BOAT JETTY, ERNAKULAM - 682 011
2. BUILDING INSPECTOR, CORPORATION OF COCHIN :  
RESPONDENTS  
REGIONAL OFFICE, COCHIN -1
3. SUNIL @ THOMAS, S/O. PETER,  
AGED ABOUT 55 YEARS, NO. 87, VALLOMTHAYYIL,  
RAMESWARAM COLONY, COCHIN-2

BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**ORDER**

Admit.

Standing Counsel takes notice for respondents 1 and 2. Issue urgent notice by speed post/e-mail to 3<sup>rd</sup> respondent.

The competent among the official respondents shall cause inspection of the site regarding which there are allegations of illegal construction and file a report before the next date of posting.

Post on 27.05.2020.

Sd/-

**GOPINATH P  
JUDGE**

**SMA**

**APPENDIX**

**PETITIONERS EXHIBITS:**

**EXHIBIT P1: - A TRUE COPY OF THE COMPLAINT SUBMITTED BY  
THE PETITIONERS TO THE 2<sup>ND</sup> RESPONDENT DATED 10-02-2020**

**EXHIBIT P2:- A TRUE COPY OF THE COMPLAINT SUBMITTED BY  
THE 1<sup>ST</sup> PETITIONER DATED 16-03-2020**

**EXHIBIT P3:- A TRUE COPY OF THE RECEIPT ISSUED BY THE  
2<sup>ND</sup> RESPONDENT DATED 16-03-2020**